

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**No. L-1/44/2010-CERC**

**Dated, the 30<sup>th</sup> December, 2010**

**NOTIFICATION**

Whereas Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 was notified on 16.6.2010 in the Gazette of India Extraordinary (Part-III, Section-IV No. 162) and the said regulations are to come into force with effect from 1.1.2011.

Whereas difficulties have arisen to give effect to the said regulations with effect from 1.1.2011 since certain procedures and mechanisms required under the said regulations have not yet been finalized and put in place.

Whereas, the Commission in exercise of the powers under Regulation 21 (3) of the regulations has notified the date of coming into force of the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 as 1.4.2011 in place of 1.1.2011.

And now, therefore, it is notified for the information of all concerned that Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 shall come into force with effect from 1.4.2011.

Sd/-  
(Pankaj Batra)  
Chief (Engg.)